

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-514

CP (CAA) No. 90/230/232/ND/2022

IN THE MATTER OF:

Nestle India Ltd.

....Applicant

SECTION

U/s 230-232

Order delivered on 18.01.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. P Nagesh, Sr. Adv, Mr. Anirudh Das Adv,
Mr. Aditya Thyagarajan Adv
For the Respondent :
For the IT Dept : Mr. Abhishek Maratha Sr. SC, Mr. Pratyaksh
Gupta Jr. SC
For the RD : Ms. Shankari Mishra, Ms. Swechcha Mishra

ORDER

Heard the submissions made by Counsel for the Petitioner. Counsel for the Income Tax Dept is present. Counsel for Petitioner is directed to provide a copy of their affidavit accompanied by the Income Tax Assessing Officer's report in the matter to the Counsel for the Income Tax Dept to enable him to take the confirmation of the same from the Assessing Officer concerned. Post this matter on **07.02.2023**.

Sd/-

**(DR. BINOD KUMAR SINHA)
MEMBER (T)**

Sd/-

**(SHRI P.S.N PRASAD)
MEMBER (J)**